आज़ादी का
अमृत महोत्सव

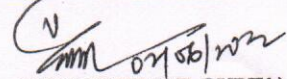# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect.

S.N.	Name of the Officials	From	To
1	Sh. Sudhir Kumar S/o Late Sh. Mohinder Singh EC: 58351983	JA in the Office Pool, Rouse Avenue District Court, New Delhi	JA in the R & I Branch, Rouse Avenue District Court, New Delhi
2	Ms. Gayatri Bejjipuram W/o Sh. Ram Babu Bejjipuram EC: 3366/76065264	Sr. Personal Assistant in the court of Ms. Nirja Bhatia, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.	Sr. Personal Assistant in the court of Sh. Naresh Kumar Laka, Special Judge (PC Act) CBI, Rouse Avenue District Courts, New Delhi.
3	Sh. Abhishek Adhikari S/o Sh. Jaipal Singh EC: 34854112	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Personal Assistant in the court of Ms. Nirja Bhatia, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.
4	Sh. Satyam Kumar S/o Sh. Rajesh Kumar EC: 43303432	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Personal Assistant in the court of Sh. Raj Kumar, POLC, Rouse Avenue District Court, New Delhi. *(w.e.f. 01.07.2022 on retirement of Sh. Sher Singh, Personal Assistant)*
5	Ms. Archana Singh W/o Sh. Jatinder Singh EC: 40316493	Reader/JA in the court of Sh. Vishal Gogne, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi	JA in the Office Pool, Rouse Avenue District Court, New Delhi
6	Ms. Dimple Jasrotia W/o Sh. Sanjeev Singh Jasrotia EC: 33157173	SJA in the Office Pool, Rouse Avenue District Court, New Delhi	Reader/SJA in the court of Sh. Vishal Gogne, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi
7	Ms. Meenu Baurai W/o Sh. Sunil Baurai EC:13775/82759945	Assistant Ahlmad/JA in the court of Sh. Anurag Sain, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi	Ahlmad/JA in the court of Sh. Anurag Sain, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi
8	Sh. Virender Singh S/o Sh. Thakri EC: 42063271	Ahlmad/JJA in the court of Sh. Anurag Sain, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi	Assistant Ahlmad/JJA in the court of Sh. Anurag Sain, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi
9	Ms. Rajni Kiran Kujur W/o Sh. Fidel Robin Kujur EC: 38636518	Assistant Ahlmad/JA in the court of Sh. Deepak Kumar – II , ACMM-cum-ACJ, Rouse Avenue District Court, New Delhi	Ahlmad/JA in the court of Sh. Deepak Kumar-II, ACMM-cum-ACJ, Rouse Avenue District Court, New Delhi *(on return from Maternity Leave)*
10	Sh. Jaibir S/o Sh. Moti Ram EC: 33238111	Ahlmad/JJA in the court of Sh. Deepak Kumar-II, ACMM-cum-ACJ, Rouse Avenue District Court, New Delhi	Assistant Ahlmad/JJA in the court of Sh. Deepak Kumar – II , ACMM-cum-ACJ, Rouse Avenue District Court, New Delhi. *(on joining of Ms. Rajni Kiran Kujur, JA as Ahlmad in the court)*
11	Sh. Pramod Kandwal S/o Sh. Chander Mohan Kandwal EC: 26505257	Assistant Ahlmad/JJA in the court of Sh. Deepak Kumar – II , ACMM-cum-ACJ, Rouse Avenue District Court, New Delhi	JJA in the Office Pool, Rouse Avenue District Court, New Delhi *(on joining of Sh. Jaibir, JJA as Assistant Ahlmad in the court)*

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-cum-
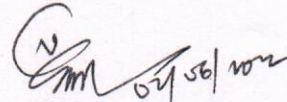Spl. Judge (PC-Act) CBI, RADC, New Delhi
Dated, Delhi the

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No.: _____ /F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :
1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P – I & II, Personal File/CR/Leave/Website Committee, THC, Delhi.

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi